



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,28th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:00 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAKHETO SEMA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL SIT AT 10:00 A.M.**

**THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE,  
HONOURABLE MR. JUSTICE N.K. SINGH AND HONOURABLE MR. JUSTICE  
M.R. PATHAK WILL SIT AT 02:00 P.M.**

**THIS BENCH WILL SIT AGAIN AFTER RISING OF THE AFORESAID  
LARGER BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
29	WP(C)/5697/2021	UNION OF INDIA AND 2 ORS <b>Versus</b> MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
<b><u>ADMISSION</u></b>				
30	WA/39/2019	LIANHMINGTHANGI AND 5 ORS <b>Versus</b> STATE OF MIZORAM AND 3 ORS	MR A D CHOUDHURY MR. D. CHOUDHURY MR. P. DUTTA MR. T. CHAKRABORTY	MR. A K SARMA MR S DAS MR S HOQUE G.A. MIZORAM
31	WA/106/2020	BIRENDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, FINANCE
32	WA/191/2020 CAVT. NO.07652/020, WITH CAVT.NO./635/2020, CAVT.NO./765/2020 (D/O)	SWAPAN KUMAR SINGHA <b>Versus</b> SUPARNA SINGHA AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MRS N SAIKIA MS. L BORGHAIN SC, N C T E FOR CAVEATOR

33	<b>WITH</b> WP(C)/3214/2019	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MRS. P BARMAN (BORKAKOTI) (R8) MRS. P GOSWAMI MRS N SAIKIA MS S CHANGKAKOTI (R8) MR. A K DUTTA (R6) MS. L BORGOHAIN MR. N.H. BORBHUIYA(R-5)(SC, N C T E)
	<b>WITH</b> I.A.(Civil)/3045/2019 <b>in</b> WP(C)/3214/2019	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. I ALAM SC, N C T E
34	<b>WITH</b> WP(C)/4603/2020  CAVT. NO. 06352/020,	SUPARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. ARUNDHATI BORA MRS N SAIKIA MRS. P GOSWAMI MS. L BORGOHAIN	SC, SEC. EDU. MR. I H SAIKIA FOR CAVEATOR
35	<b>WITH</b> Cont.Cas(C)/15/2021	SWAPAN KUMAR SINGHA <b>Versus</b> SUPARNA SINHA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MRS. P GOSWAMI MS N SAIKIA MR D K ROY (r-2)
36	WA/197/2020	PURNENDU SEKHAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY
37	WA/78/2021	DAMAYANTI BORO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR GA,ASSAM SC, REVENUE
	<b>WITH</b> I.A.(Civil)/521/2021 <b>in</b> WA/78/2021	DAMAYANTI BORO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR, GA, ASSAM SC, REVENUE
38	WA/274/2021	MD. FULCHAN ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
39	WA/275/2021	ASSAM GRAMIN VIKASH BANK <b>Versus</b> SMTI. BABITA GUPTA	MR SISHIR DUTTA MR S DUTTA	
40	WA/278/2021	KISHOR LAHKAR <b>Versus</b> THE INDIAN OIL CORPORATION AND 16 ORS.	MR. A R BHUYAN MR. A M KHAN	SC, I O C
<b><u>ORDERS</u></b>				
41	I.A./1690/2015 <b>in</b> WA/260079/2015	SHAYDUR ISLAM <b>Versus</b> THE STATE OF ASSAM and 10 ORS,	MR.R ALI MS.J CHETIA MR.M R CHOUDHURY MS.S K HAZARIKA	GA, ASSAM(R-6) MR.K R PATGIRI(R-10) MS.C DASR-10 SC, ELEMENTARY EDUCATION(R-1 TO 5)
	<b>WITH</b> WA/260079/2015 (Filing Number)	SHAYDUR ISLAM <b>Versus</b> THE STATE OF ASSAM and 10 ORS,		
42	WA/23/2018	MOHINI GOHAIN BARUAH and ANR <b>Versus</b> DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH

43	WA/160/2018	MUSTT JUNUFA BIBI <b>Versus</b> MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1298/2020 <b>in</b> WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI <b>Versus</b> JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH
44	WA/78/2019	SHRI SARTAM CHADO MARU <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MR. B BARUAH GA, AP MR. R SAIKIA
45	WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	MR. R K D CHOUDHURY GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1761/2019 <b>in</b> WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
	<b>WITH</b>			
46	WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
47	WA/169/2019	ABIDA KHATUN <b>Versus</b> MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
48	WA/189/2019 CAVT. NO.0752/2019 CAVT.NO./752/2019 (D/O)	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> SRI MONDIP RONJON KHOOND AND ANR	MR. C BORUAH MR. R K TALUKDAR	MR. A K THAKUR MR. R PHUKAN SC, PERSONNEL DEPT. FOR CAVEATOR
49	I.A.(Civil)/3010/2019 <b>in</b> WA/9677/2019	UNION OF INDIA AND 3 ORS. <b>Versus</b> BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
	<b>WITH</b> WA/9677/2019 (Filing Number)	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA		
50	I.A.(Civil)/4198/2019 WITH WA/147/2019 (D/O) <b>in</b> WA/147/2019	SMTI MADHUMITA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MRS. M BARMAN MR. D K SHARMA MR G BHARADWAJ	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/4199/2019	SMTI MADHUMITA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C SARMA MRS. M BARMAN MR. D K SHARMA MR G BHARADWAJ	SC, SEC. EDU.
51	I.A.(Civil)/51/2020 <b>in</b> WA/12409/2019	STATE OF ASSAM AND 2 ORS <b>Versus</b> SRI ANJAN MITRA AND 3 ORS	MR. D SAIKIA MR. D P BORAH SC, HEALTH	MR. S BANIK
	<b>WITH</b> WA/12409/2019 (Filing Number)	STATE OF ASSAM AND 2 ORS <b>Versus</b> SRI ANJAN MITRA AND 3 ORS		
52	I.A.(Civil)/1192/2021 <b>in</b> WA/4202/2021	THE UNION OF INDIA AND 7 ORS. <b>Versus</b> HEAD CONSTABLE/NURSING ASSISTANT RAJIB KHAN AND 11 ORS.	MR. S S ROY	MR. R MAJUMDAR FOR CAVEATOR
	<b>WITH</b> WA/4202/2021 (Filing Number)	THE UNION OF INDIA AND 7 ORS. <b>Versus</b> HEAD CONSTABLE/NURSING ASSISTANT RAJIB KHAN AND 11 ORS. B	MR. S S ROY	

53	I.A.(Civil)/1464/2021 in WA/6385/2021	THE UNION OF INDIA AND 2 ORS <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR A DASGUPTA DR. B N GOGOI	GA, ASSAM SC, REVENUE
	<b>WITH</b> WA/6385/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI	
54	I.A.(Civil)/1708/2021 in Review.Pet./8168/2021	SASHADHAR PATOWARY <b>Versus</b> THE HONBLE CHAIRMAN, APDCL, AEGCL, APGCL AND 3 ORS.		SC, APDCL
	<b>WITH</b> Review.Pet./8168/2021 (Filing Number)	SASHADHAR PATOWARY <b>Versus</b> THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B		
55	I.A.(Civil)/1778/2021 in WA/4423/2021	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MR. C GANSALVES	GA, ASSAM
	<b>WITH</b> WA/4423/2021 (Filing Number)	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F		
	<b>WITH</b> I.A.(Civil)/4426/2021 (Filing Number)	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F		
<b><u>HEARING</u></b>				
56	WP(C)/1674/2015 WITH WP(C)/4761/2016 (D/O)	THE UNION OF INDIA and 3 ORS. <b>Versus</b> 5320047 SHARMILLA GOGOI and 2 ORS.	MR. S C KEYAL ASSTT. S.G.I.	
	<b>WITH</b>			
57	WP(C)/1035/2015	THE UNION OF INDIA and 2 ORS <b>Versus</b> 5320031 HELEN BASUMATARY and 23 ORS	MR.S C KEYAL ASSTT.S.G.I.	
	<b>WITH</b>			
58	WP(C)/1036/2015	THE UNION OF INDIA and 2 ORS <b>Versus</b> 5360015 BIJU BASUMATARY and ANR	MR.S C KEYAL ASSTT.S.G.I.	
	<b>WITH</b>			
59	WP(C)/1665/2015	THE UNION OF INDIA and 9 ORS, <b>Versus</b> 5420030 A. MAHENDRA KUMAR and 11 ORS,	MR.S C KEYAL ASSTT.S.G.I.	
	<b>WITH</b>			
60	WP(C)/1669/2015	THE UNION OF INDIA and 3 ORS, <b>Versus</b> MD. AZAM SIDDIQUI and ANR,	MR.S C KEYAL ASSTT.S.G.I.	MR.S SONOWALR-1and2 MR.H G BARUAH(R-1&2)
	<b>WITH</b>			
61	WP(C)/3165/2015	THE UNION OF INDIA and 3 ORS <b>Versus</b> 5420040 KANU ACHARJEE and 7 ORS	MR.S C KEYAL ASSTT.S.G.I.	
	<b>WITH</b>			
62	WP(C)/3168/2015	THE UNION OF INDIA and 12 ORS <b>Versus</b> 5440016 VINOD KR NAUTIYAL and 15 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR.J KALITA(R-1 & 11)

63	<b>WITH</b> WP(C)/6652/2016	THE UNION OF INDIA and 6 ORS <b>Versus</b> NO5430009 SHRI SATYENDRA KUMAR and 18 ORS	MR.S C KEYAL ASSTT.S.G.I.	
64	<b>WITH</b> WP(C)/1030/2017	THE UNION OF INDIA and 8 ORS. <b>Versus</b> NO. 5430054 SUJEET KUMAR and 11 ORS.	MR.S C KEYALASSTT. S.G.I.	
65	WP(C)/340/2018	UNION OF INDIA <b>Versus</b> ROBIN DEORI	MR. S C KEYAL	MR A BHATTACHARYA (R1) MR. M CHANDA (R1) MR S CHOUDHURY (R1) SC, UPSC
66	WP(C)/3075/2018	ALUMNI ASSOCIATION OF COF- RAHA (AACOFR) AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MR. R SINGHA	GA, ASSAM SC, FINANCE
67	ITA/11/2019	PRINCIPAL, COMMISSIONER OF INCOME TAX <b>Versus</b> SHRI ANANTA CHARAN NAYAK	MR. S SARMA MR. D K BAGCHI	MR R GOENKA MR A GOENKA
68	WA/117/2019	SRI MANIK LAL DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.
69	WA/166/2019	SHRI YUMLAM KAHA <b>Versus</b> SHRI TABAK HANKER AND 3 ORS.	MR S S DEY MR. S K DEORI MR. D J KAPIL MS. SOMILA MR. P DAIMARY	GA, AP
	<b>WITH</b> I.A.(Civil)/2075/2019 <b>in</b> WA/166/2019	SHRI YUMLAM KAHA <b>Versus</b> SHRI TABAK HANKER AND 3 ORS	MR S S DEY MR. S K DEORI MR. D J KAPIL MS. SOMILA MR. P DAIMARY	GA, AP
70	WA/107/2020	DR. RASHESWAR CHANDRA PAUL <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SC, APSC SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,28th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE  
LARGER BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
32	I.A.(Civil)/1786/2021 B/O in PIL/37/2021 <b>WITH</b> PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS <b>Versus</b> SHILADITYA DEV AND OTHERS  SHILADITYA DEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S. DEY   MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST  GA, ASSAM SC, FOREST
<b>ORDERS</b>				
33	I.A.(Civil)/1689/2021 WITH LCR, B/O in WP(C)/3067/2021  <b>WITH</b> WP(C)/3067/2021	ANISH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.  ANISH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED  MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI  SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	I.A.(Civil)/1768/2021 B/O, WITH LCR in WP(C)/3068/2021  <b>WITH</b> WP(C)/3068/2021	MUSSTT NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS  MUSSTT NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED  MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T  SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
55	WP(C)/4637/2021 FIXED	SHAHADAT ALI AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, I W A OF INDIA SC, REVENUE ASSTT.S.G.I.
	<b>WITH</b>			
56	WP(C)/6230/2017	ZUBBAR ALI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MRS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA SC, NHIDC (R 9, 10) SC, REVENUE (R 1) MS B CHETRI
	<b>WITH</b>			
57	WP(C)/6299/2017	MUN DAS and 39 ORS. <b>Versus</b> THE UNION OF INDIA and 16 ORS.	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	MR. S C KEYAL GA, ASSAM(RES- 6,8 -13) MR.G GOSWAMI(Rly.Adv.) SC, NHIDC (R 16 & 17) MS B CHHETRI ASSTT.S.G.I.(RES-1) SC, FINANCE(RES- 7)
	<b>WITH</b>			
58	WP(C)/5701/2021 B/O	M/S LEON BARUAH AND ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b>			
	I.A.(Civil)/1789/2021 <b>in</b> WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b>			
59	WP(C)/5707/2021 B/O	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR <b>Versus</b> THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	



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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,28th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	AB/3490/2021 B/O	VIJAY SINGH DAGA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Thursday,28th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	WP(C)/5634/2021 FIXED	SANJIB KUMAR KALITA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B K BHATTACHARJEE MISS A CHETIA	SC, A G V B
29	WP(C)/5704/2021 B/O	PRADIPIKA KAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM MS D DEVI
30	WP(C)/5705/2021 B/O	THE MANAGEMENT OF ABHINAV FOOD PRODUCT <b>Versus</b> MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	

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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

-

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



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**[ For Thursday,28th October 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021  
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION (BA)</u></b>				
77	Bail Appln./2994/2021 B/O	BISHAL KUSUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
78	Bail Appln./2997/2021 B/O	DEEPESH BAJORIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S MEDHI A KALITA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
79	Bail Appln./2454/2021 FIXED	RILIM RANA CHOWDHURY @ RELIM RANA CHAUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
80	Bail Appln./2485/2021 FIXED	MD. FAKHARUDDIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
81	AB/3139/2021 FIXED	IZAZUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND	PP, ASSAM
82	AB/2653/2021	MAHIBUR RAHMAN @ MAHIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
56	WP(C)/338/2021 FIXED	RANJIT GOGOI <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MS B HAZARIKA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/224/2021 <b>in</b> WP(C)/338/2021	RANJIT GOGOI <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR H RAHMAN MS B HAZARIKA	GA, ASSAM
<b>ORDERS</b>				
57	Cont.Cas(C)/425/2019 FIXED, WITH WP(C) 2479/2014 (D/O),	MUMINUL HASAN LASKAR <b>Versus</b> MISHBAHUL HASSAN ANSARI	DR. B AHMED MR. N HAQUE	MR D K MEDHI MR. K BORUAH

LEAVE NOTE OF ADVOCATES FOR 28/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
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7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH-IV, CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
118	Bail Appln./2954/2021 FIXED	PRANAB JYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR	PP, ASSAM
119	Bail Appln./2975/2021 FIXED	MONOWAR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI MR. R RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
120	Bail Appln./2964/2021 FIXED	MRINAL KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR P J PATAR M R Sharma	PP, ASSAM
<b>BAIL HEARING</b>				
121	AB/3379/2021 FIXED	PRANAB JYOTI BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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9)	MR. R K JAIN	27-10-2021	To	10-12-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED  
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTER**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
52	WP(C)/4683/2021 CAVT. NO.05852/021, FIXED	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH
<b>WITH</b>				
53	WP(C)/4543/2021	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM MR. S DUTTA (r-3) SC, HEALTH
<b>STAY MATTERS</b>				
54	WP(C)/9467/2019 PART-HEARD, FIXED	M/S J L ELECTRICAL AGENCY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R HAZARIKA MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 28/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
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9)	MR. R K JAIN	27-10-2021	To	10-12-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED  
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **JUDGMENT**

42	CRP/551/2015	KAMAL UDDIN BARBHUIYA <b>Versus</b> MONIR ALI LASKAR @ MOYURUDDIN LASKAR	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN
43	CRP/38/2021	TAPAN DAS <b>Versus</b> M/S MAYASHEEL RETAIL INDIA LIMITED (FPRMERLY KNOWN AS MAYASHEEL RETAIL LLP),	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR. P M TALUKDAR MR. R BAISHYA
44	CRP/49/2021 CAVT. NO.06272/021,	M/S VAISHNO DEVI TRADERS PVT. LTD. <b>Versus</b> ASHOKA NANDA DAS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. A C SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1453/2021 <b>in</b> CRP/49/2021	M/S VAISHNO DEVI TRADERS PVT. LTD. <b>Versus</b> ASHOKA NANDA DAS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. A C SARMA FOR CAVEATOR

#### **FOR HEARING U/O XLI RULE II C.P.C.**

45	RSA/103/2021 B/O	ARUNABHA DASGUPTA <b>Versus</b> MANIPUR TEA COMPANY (P) LIMITED	MR. J LASKAR	
	<b>WITH</b> I.A.(Civil)/1792/2021 <b>in</b> RSA/103/2021	ARUNABHA DASGUPTA <b>Versus</b> MANIPUR TEA COMPANY (P) LIMITED	MR. J LASKAR	
46	RSA/104/2021 B/O	MD. BAHAR UDDIN LASKAR AND ANR. <b>Versus</b> MD. KARIM UDDIN LASKAR AND 2 ORS.	MR. J LASKAR	
	<b>WITH</b> I.A.(Civil)/1794/2021 <b>in</b> RSA/104/2021	MD. BAHAR UDDIN LASKAR AND ANR. <b>Versus</b> MD. KARIM UDDIN LASKAR AND 2 ORS.	MR. J LASKAR	

#### **ORDERS**

47 I.A.(CrI.)/451/2021  
in Bail Appln./2843/2020  
B/O

AKHAY CHAND BAID @ AKHIYA  
**Versus**  
THE STATE OF ASSAM

MR. D DAS SR. ADV  
MR. A CHAUDHURY  
MR. P K DAS  
MR. D BORA

PP, ASSAM

**WITH**  
Bail Appln./2843/2020

AKHAY CHAND BAID @ AKHIYA  
**Versus**  
THE STATE OF ASSAM

MR. D DAS SR. ADV  
MR. A CHAUDHURY  
MR. P K DAS  
MR. P K DAS  
MR. D BORA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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9)	MR. R K JAIN	27-10-2021	To	10-12-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 22**

**[CIVIL BENCH-I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
16	CRP/5/2017 FIXED	FARHANAZ HUSSAIN <b>Versus</b> JAYTUN NESSA and ORS.	MR.D SAIKIA MR.D K MEDHI MR.M CHOUDHURY	MR.K K BHATRA(R-2) MR.R K BHATRA(R-2) MS.A BORAR-2 MS.P HAJURI(R-2)
<b>HEARING</b>				
17	MACApp./424/2017 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARATI BORO and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.A C BAISHYA R-1 MR.H DAS(R-1)

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LEAVE NOTE OF ADVOCATES FOR 28/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
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8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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